

[Shri K. C. Pant]

- (ii) G. S. R. 631 published in Gazette of India dated the 29th March, 1968. [Placed in Library, see No. LT-851/68].
- (iii) G. S. R. 632 published in Gazette of India dated the 1st April, 1968. [Placed in Library, see No. LT-852/68].
- (iv) G. S. R. 686 published in Gazette of India dated the 4th, April, 1968. [Placed in Library, see No. LT-853/68].

(2) A copy of Notification No. F. 4(83)/67-Fin.(E)(1) published in Delhi Gazette dated the 1st April, 1968, containing corrigendum to Notification of even number dated the 7th March, 1968, under sub-section (4) of section 26 of the Bengal Finance (Sales Tax) Act, 1941, as in force in the Union territory of Delhi. [Placed in Library, see No. LT-854/68].

SHRI HEM BARUA (Mangaldai) : Sir, before you go to the other item may I draw your attention to a very relevant and very important thing which is developing there in the parts of Eastern India, in regard to the activities of the Mizos and the Chinese help to them. These things are happening for the past three years. Sir.....

MR. SPEAKER : Shri Raghuramaiah.

Review by Government on working of Indian Drugs and Pharmaceuticals limited and annual Report

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : Sir, I beg to lay on the Table—

(1) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, New Delhi for the year 1966-67, under sub-section (1) of section 619 A of the Companies Act, 1956.

(2) A copy of the Annual Report of the Indian Drugs and Pharmaceuticals Limited, New Delhi for the year 1966-67, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library, see No. LT-856/68].

Amendments to Second schedule to Indian Tariff Act

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : On behalf of Shri Mohd. Shafi Qureshi, I beg to lay on the Table a copy of Notification No. S. O. 1340 published in Gazette of India dated the 10th April, 1968, making certain amendments to the Second Schedule to the Indian Tariff Act, 1934, under sub-section (2) of section 4A of the said Act. [Placed in Library, see No. LT-855/68].

12.24 hrs.

BUSINESS OF THE HOUSE

MR. SPEAKER : Now, Mr. Inderjit Malhotra to continue his speech.

श्री कंबर लाल गुप्ता (दिल्ली सदर) : अध्यक्ष महोदय, होम मिनिस्टर साहब से कहिये कि उनको इसके बारे में बयान देना चाहिये, उसकी क्या पोजीशन है ?

SHRI CHENGALRAYA NAIDU (Chittoor) : Sir, you may please extend the debate by one more hour as there are so many hon. Members who want to speak in the debate.

MR. SPEAKER : Even if it is extended by one hour, your name is 14th in the Congress list and I am sure not more than 4 or 5 members will get chance. Perhaps if we extend it by one week, you will get a chance.

SHRI CHENGALRAYA NAIDU : Sir, agriculture is a very important subject.

SHRI K. LAKKAPPA (Tumkur) : I have given notice of an adjournment motion about the railway accident. It is a very serious accident Sir.

MR. SPEAKER : No, No. I need not tell the hon. Member as he has been here for one year. The Railway Minister

himself will make a statement. He makes a statement normally. Till now much worse things have happened and he made a statement every time.

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : I am making a statement this evening, Sir.

SHRI INDER J. MALHOTRA (Jammu) : The other day, I was...

SHRI HEM BARUA (Mangaldai) : When is the Railway Minister going to make a statement, Sir ?

MR. SPEAKER : After the Food Minister's reply.

12.26 hrs.

DEMANDS* FOR GRANTS, 1968-69—Contd.

Ministry of Food, Agriculture, Community Development and Cooperation Contd.

MR. SPEAKER : We have got still about two hours and fifty minutes for Food Debate. Of course, the Food Minister will need one hour or 50 minutes. There will be two hours now. Some parties have got 10 or 15 minutes for this. Therefore we will have to give them time.

SHRI INDER J. MALHOTRA (Jammu) : The other day I was saying that it would be very unfortunate if we introduce politics in our food and agriculture problem. In the past some of the State Governments, more especially, the non-Congress State Governments have tried to put all the blame on the Central Government as far as the gap in production and the requirements of this country are concerned.

12.27 hrs.

MR. DEPUTY SPEAKER *in the Chair*

Sir, I would like to make a very strong plea through you and very humbly I would like to submit to the hon. Food Minister that it is very high time that we should look at our food and agriculture problem as a national problem.

Sir, during the last few years we have been over and over emphasizing the need of a farmer-oriented agricultural policy. Now some people or I would say some of the vested interests, whenever they hear the name 'farmer-oriented policy', become very allergic to it. I do not think there can be any person in this country who does not realise the importance of giving the farmer his proper status in the national and in the social life of this country. Unless and until this is done and it is recognised and the whole agricultural policy is based on this, I have my doubts that with the breakthrough which we have now made in Indian agriculture, we will not be able to travel with as much speed we are required to do. When I say this that we should have farmer-oriented agricultural policy, I do not mean this that ignoring all other factors, it would very necessarily be required to be developed for achieving better agricultural production, for better distribution system of food in this country and for providing the price incentive to the farmers. I am sure that our Food and Agriculture Minister, Babu Jagjiwan Ramji is very well aware of the mental agony through which the Indian farmer has been passing through during the last so many years. He is very well aware of the difficult economic and social conditions through which the under privileged of this country have been passing through and I hope that he being at the head of the Food and Agriculture Ministry would pay more attention for developing such a national agricultural policy by which the farmer would be benefited the most and we shall achieve the desired results in an increased agricultural production.

In the past also, so many committees and organisations have over-emphasised the fact that price stabilisation and price incentive for increasing agricultural production in this country are the needs of the hour. Emphasis has also been laid on the speedy and proper implementation of land reforms. In spite of all these difficulties, I must say that the Indian farmer has risen to the occasion. He has adopted the high-yielding varieties, and he has adopted the greater use of fertilisers and the result this year is that the Ministry hopes that the production would reach about 95 million tonnes this year.

With all the fertilisers available, with all the improved seeds available, with all